

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based conferencing platform)**

IA No.56/2020

**CA Nos.89/2019, 243/2019, 273/2019, 377/2019, 378/2019, 520/2018,
549/2019, 868/2019, 1110/2019, 1117/2019 & 37/2020.**

IN

**CP (IB) No.35/Chd/Hry/2018
(Admitted)**

Under Section 60(5) of IBC, 2016.

In the matter of:

Phoenix Arc Pvt. Ltd.	...Petitioner-Operational Creditor
Versus	
GPI Textiles Ltd.	...Respondent-Corporate Debtor

Present through video conferencing:

Mr. Abhishek Anand and Mr. Viren Sharma, Advocates for the
Resolution Professional.

Mr. Jalesh Kumar Grover, Resolution Professional in person.

Mr. Atul V. Sood, Advocate for the resolution applicant.

List all the applications on 10.11.2021.

Sd/-

(Raghu Nayyar)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

July 14, 2021
pc